

Annexure - 3														
Name of Corporate debtor		M/S.Easun Reyrolle Private Limited		Date of Commencement of Liquidation		17.02.2022		List of stakeholders as on			02.05.2022			
List of operational creditors (Workmen)														
Sl.No	Name of Authorised Representative,if any	Name of the Workmen	Nature of Claimant	Details of Claim Received		Details of claim admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be setoff	Amount of claim rejected	Amount of Claim under Verification	Remarks, if any
				Date of receipt	Amount claimed	Total amount of claim admitted	Amount of claim for the period of twenty-four months preceding the liquidation commencement date	Nature of claim	% share in total amount of claims admitted					
10	Easun Reyrolle Workers Union	Easun Reyrolle Workers Union	Workmen	28.02.2022	493,755,825	156,278,659		Unpaid salary	0.94607626			337,477,166		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workmen category 3) Salary due from July 2019 to 16th Feb.2020, and bonus is admitted under section 53(1)(f) for Rs. 11,71,58,752/- 4) Salary claim for 5th May to Aug 2020 is admitted as per CDC Resolution under section 53(1)(a) for Rs. 46,64,981/- 5) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 2,45,77,082 6) Wages due from 17th Feb 2020 to 4th May 2020 is admitted under section 53(1)(b)(i) for Rs. 98,77,844/-
16	K.Sreenivasan	K.Sreenivasan	Workmen	07.03.2022	8,564,365	3,011,357		Unpaid salary	0			5,553,008		1) Verified with the books of accounts and the payroll register 2) Claim admitted under workmen category 3) Salary due is admitted under section 53(1)(f) for Rs. 27,93,857/- 4) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 2,17,500/-
30	C.Muthu	C.Muthu	Workmen	09.03.2022	11,127,053	3,262,132		Unpaid salary	0.019748222			7,864,921		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workmen category 3) Salary due is admitted under section 53(1)(f) for Rs. 29,38,374/- 4) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 3,23,758/-
67	K.Shajahan	K.Shajahan	Workmen	16.03.2022	75,609	75,609		Unpaid salary	0.00045772			-		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workmen category 3) The claim is admitted in full for Rs. 75,609/- under section 53(1)(f)
195	S.Malarvizhi	S.Malarvizhi	Workmen	21.03.2022	175,493	175,493		Unpaid salary	0.001062396			-		1) Verified with the books of accounts and the payroll register 2) Claim admitted under Workmen category 3) Claim is admitted in full under Section 53(1)(f) for Rs. 1,75,493
204	Siddalingappa (Authorised Secretary of Workmen Union)	Siddalingappa (Authorised Secretary of Workmen Union)	Workmen		14,389,204	2,382,862		Unpaid salary	0.014425317			12,006,342		1) Verified with the books of accounts and the payroll register. 2) Claim admitted under Workmen category 3) Salary and bonus due is admitted under section 53(1)(f) for Rs. 15,89,285/- 4) Gratuity due is admitted under section 36(4)(a)(iii) for Rs. 7,93,577/-
				Total Operational Creditors(Workmen)		528,087,549	165,186,112					362,901,437		
				Less: Unpaid Insolvency Resolution Process Cost		4664981	4664981							
				Operational Creditors(Workmen) Due		523,422,568	160,521,131							